







NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/60/2016
NAME OF THE PETITIONER(S)	:	S. Pathmakumar & another
NAME OF THE RESPONDENT(S)	:	Malabar Hotels Private Limited and 7 others
UNDER SECTION	:	397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	A. VIJAY KUMAR	Advocate for the proposed respondent: 17 in C.A. 2/14	
2.	J. DEV ESHWAAR	Counsel for 5 th Respondent	
3.	S. Hari		
4.	S. Aravindan	Counsel for Respondent 1 + 2 for Fox Road & Associates.	
5.	K. Ramasamy	Counsel for Res 7 & 8	

ORDER

Shri S Hari, counsel for the petitioners present. Shri S Aravindan, counsel for R1 & R2 in the main CP as well as CA-2/2014, Shri J Dev Eshwaar, counsel for R5, Shri K Ramasamy, counsel for R7 and Shri A Vijayakumar, counsel for R17 in CA-2/2014 are present. Counsel for petitioner filed a report showing service of notices on R9 to R16 and also R1, R3, R8. Time granted for submitting acknowledgement due tracking of delivery details of the notices sent. Put up on **01.11.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)